

coming up. So, it is for you to decide. If you want expert advice—and I am telling you seriously—there are people of great experience in the Opposition, there are two former Prime Ministers, Mr. Desai and Mr. Charan Singh, you can draw on their expertise, you do what you like, you can ask for support. But, for God's sake I say, create confidence. The first priority of your Government today is to create confidence that you are here. You won't be forced, you won't be terrorised as Mr. Indrajit suggested some time ago, you won't be scared. When it comes to protecting life, when it comes to protecting the integrity of the country, you would be there. I want to know from you whether you have any concrete proposals instead of these pious words like 'deep distress' and so on. Do you have anything concrete? You tell the State Government, "If you do not bring the matter under control, then you go; let there be President's Rule". Then you show yourself. If you can't do that, then you also go. But at least don't ruin the country. That is what I want to say. Thank you.

SHRI P. C. SETHI: Sir, as I have said, the Punjab Government is taking all possible steps to bring the law and order situation under control, and things have not reached a point where the Punjab Government should go, according to what the hon. Member desires.

Sir, they are hopeful that they will be able to control the situation. If more Central assistance is needed in the form of force, more will be forthcoming and if they want the Central force to stay there for a longer time, there will be no problem, they will be able to stay there for a longer time. But I fully agree that this situation ought to be controlled and the earlier the better.

1318 hours.

[MR. DEPUTY-SPEAKER *in the Chair*]

As far as the integrity of the country is concerned, I am fully at one with the hon. Member and I can promise him that at no cost the integrity of the country will be allowed to be threatened, and we will preserve the integrity of the

country and any idea to bifurcate the country further would be resisted at all costs and with all the force that we have got.

13.20 hrs.

#### ARREST OF MEMBER

MR. DEPUTY-SPEAKER: I have to inform the House that the Speaker has received the following telegram dated 30 March 1983, from the Commissioner of Police, Madras, today :-

"I have the honour to inform you that Shri Era Anbarasu, Member of Parliament, was arrested along with other members of the Congress Party at 11.00 hours today 30-3-83 near the triumph of labour statute, Kamraj Salai, Madras, in X Station Crime number 278/83 under Section 143 IPC read with Section 41 Madras City Police Act for taking out a procession in violation of the regulatory order in force in the city."

13.21 hrs.

#### MATTERS UNDER RULE 377

(i) NEED TO CHECK THE DEADLY 'MONKEY VIRUS DISEASE RANGING IN CERTAIN AREAS OF KARNATAKA.

SHRI OSCAR FERNANDES (Udipi): The deadly 'monkey disease' has spread throughout Mainad area, Belthangadi Taluk in Karnataka. People in the entire district of South Canara are shocked by this. 638 persons have been afflicted by this disease in Belthangadi Taluk and fifty persons have already lost their lives. The rest are getting medical treatment. Day by day the disease is spreading and the number of deaths is also increasing. Steps taken to check this disease are not at all effective. Initially the disease struck the monkeys and the germs of this disease spread to human beings. Already more than 55 dead bodies of monkeys have been found in this area.